	Annexure - 7															
Nan	ne of the Corporate Debtor:Rolta Bi and B	Date of commencement of CIRP :13.10.2023 List of						reditors a								
					List of op	erational creditors (Government	t Dues)			-					
															(An	nount in Rs.)
Sr.	Details of Claimant Details of claim received				of claim received	Details of claim admitted						Amount	Amount	Amount of claim	Amount of	Remarks, if
No.												of	of any	not admitted	claim under	any
												continge			verification	
	Department	Government	Identification		Amount claimed	Amt. of claim	Nature of		Amount	Whether		nt claim				
			No.	receipt		admitted	claim	covered	covered by		voting		that			
									Guarantee	Party	share		may be set off			
								Security interest			in coC		secon			
								interest								
	Income Tax Department, Through															
1	Income Tax Officer (TDS) 2(1)(3)	State	(TDS) 2(1)(3)	-	3,86,94,511.00	3,86,94,511.00	Tax Dues	NIL	NIL	NO	19.45	0	0	-	0	-
	The Assistant Commissioner of CGST															
	& Central Excise, Division-X, Ministry															
2	of Finance, Department of Revenue	Central	Division-X	-	12,06,67,932.00	12,06,67,932.00	Tax Dues	NIL	NIL	NO	60.56	0	0	-	0	
	EPFO, Regional Office, Kandivali,															
3	Mumbai	Central	NA	-	1,52,05,562.00	74,94,198.00	PF Dues	NIL	NIL	NO	3.77	0	0	77,11,364.00	0	
4	Professional Tax Department	State	NA	-	10,77,706.00	10,77,706.00	Tax Dues	NIL	NIL	NO	0.54	0	0	-	0	-
TOTAL				17,56,45,711.00	16,79,34,347.00					19.99	0	0	77,11,364.00	0)	